

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/166(CHE)/2023

NAME OF THE PETITIONER : Viswanathan Rajagopalan, (Liquidator) of
(Trichy Power Ltd)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59 of IBC, r/w Rule 11 of NCLT
Rules, 2016

ORDER

Mr. Viswanathan Rajagopalan, Liquidator present in person.

In this case clarification has been sought on 09.05.2024 and the Liquidator has filed a memo vide diary no.2490 dated 24.05.2024.

Post the petition for hearing on **14.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk